

[Print](#)**Defective Case Register from 2024-12-23 to 2024-12-23**

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-BLAPL/38675/2024	RANJAN KUMAR NAYAK	2024-12-23	page no. 12 not partially legible
2	D-WP(C)/53309/2024	RAMESH CH. BEHERA	2024-12-23	Page no 78 and 88 not neat and legible.
3	D-CONTC/53032/2024	ADV.	2024-12-23	1.Period of Delay 426 DAYS
4	D-BLAPL/38643/2024	SURYA NARAYAN MISHRA	2024-12-23	A and B not mentioned in index.Relationship not correctly mentioned in declaration.
5	D-BLAPL/38649/2024	SATYABRATA DASH	2024-12-23	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. page no.8 not legible.
6	D-CRLA/38585/2024	SANTOSH KUMAR MOHANTY	2024-12-23	Code Indicated but not correct .
7	D-ABLAPL/38596/2024	KHUSBU PANIGRAHI	2024-12-23	30-OTHER DEFECT (IF ANY) As per standing order no-3 dated 9.7.2024 the name of informant shall not be mentioned in the Petition.
8	D-ABLAPL/38652/2024	SARAT KUMAR JENA	2024-12-23	page nos. 12 to 17 not reflected in the index.
9	D-WP(C)/53310/2024	RAMESH CH. BEHERA	2024-12-23	Page no 78 and 88 not neat and legible.
10	D-ABLAPL/38660/2024	RABINDRA NATH PANDA	2024-12-23	Name of the District . pending of trial court not reflected in the entire petition.
11	D-ABLAPL/38658/2024	RABINDRA NATH PANDA	2024-12-23	page no. 12 not neat.
12	D-CRLMP/38297/2024	H.V.B.R.K.DORA	2024-12-23	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
13	D-ABLAPL/38555/2024	ASHOK KUMAR ROUT	2024-12-23	4-AFFIDAVIT/VERIFICATION NOT PROPER. Petitioner Age not mentioned in the affidavit.
14	D-WP(C)/53142/2024	ABHILASH MISHRA	2024-12-23	Legible copy of page-42 to be filed.
15	D-BLAPL/38650/2024	SATYABRATA DASH	2024-12-23	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. page nos. 8 and 10 not partially legible.
16	D-WP(C)/53146/2024	SWAYAMJIT ROUT	2024-12-23	Age and address of the petitioner not furnished.
17	D-BLAPL/38476/2024	BINI MISHRA	2024-12-23	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 30-OTHER DEFECT (IF ANY)  1. As per FIR details date of disp. of not reflected in reference certificate. 2. Age not

				reflected in V.nama. 3. C.T. no. , IN REJECTION ORDER NOT TALLY WITH REJECTION ORDER.
18	D-BLAPL/38721/2024	GOPINATH PANDA	2024-12-23	30-OTHER DEFECT (IF ANY) As per standing orde no.3 dtd.9-7-2024, name of the prosecutrix /informant shall not be reflected in the petition.
19	D-CMP/53307/2024	HIMANSHU SEKHAR MISHRA	2024-12-23	Age of petitioner no.3 differs from the age given in affidavit(ii)Page nos.12 to 15 and 33 are not legible.
20	D-CMP/53203/2024	PRAJNA SARITA MOHANTY	2024-12-23	8-CAUSE TITLE NOT IN ORDER. 14-NOT PROPERLY INDEXED. D.Hr.no.4 is not made a party(IA is not page marked
21	D-MACA/53197/2024	ADAM ALI KHAN	2024-12-23	21-STATUTORY DEPOSIT/AWARDED AMOUNT NOT DEPOSITED. 1. Period of Delay 41 days delay.
22	D-CRLMC/38391/2024	M.A.ALI	2024-12-23	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 25-NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED 29-NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION 30-OTHER DEFECT (IF ANY) 1. Name of PS in cause title not tally with affidavit. 2. Page no.16 not legible. 3. Certified copy of annex-1 not filed. 4. HBAWF Fee Rs. 50/- to be paid.
23	D-CMP/53340/2024	JAYADEBA BEHERA	2024-12-23	18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED Certified copy of order under annexure -5 not filed but xerox attested copy of same filed .
24	D-RPFAM/53305/2024	RAMESH CHANDRA MAHARANA	2024-12-23	1. Period of Delay 211 days
25	D-CMP/53257/2024	MAMATA MISHRA	2024-12-23	Logo in V>Nama is wanting
26	D-CMP/53366/2024	JAGAJIBAN PRADHAN	2024-12-23	18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED Certified copy of annexure -2 not filed but xerox attested copy of same filed is under annexure - 2

27	D-WP(C)/53187/2024	SATYAJIT SAMAL	2024-12-23	1. NEAT COPY OF PAGE NO 23 TO BE FILED 2. PAGE MARKS IN INDEX AND PETITION NOT MADE COMPLETELY
28	D-WP(C)/53106/2024	PRADIPTA VARMA	2024-12-23	17-REFERENCE CERTIFICATE NOT FURNISHED. 1.Writ petition is not addressed to Honorable Court.2.The name of the petitioner not correctly furnished in vakaltnama.3.I.A. is not correctly page marked.
29	D-WP(C)/53052/2024	SASWAT KUMAR ACHARYA	2024-12-23	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
30	D-CRLMC/38385/2024	LALATENDU SAMANTARAY	2024-12-23	30-OTHER DEFECT (IF ANY) 1. This case related to sexual offence the name of victim deleted from the petition as per the standing order 3/2024 and put up for SR thereafter.
31	D-WP(C)/53103/2024	PITAMBAR PANDA	2024-12-23	1.The name of the petitioners in index_ book marks index and vakaltnama not correctly furnished.2.Date mentioned in annexure-3 and averment of writ petition does not tally with book marks index and index of writ petition.3.Page-77 under Annexure-7 not filed
32	D-WP(C)/53131/2024	SUBHASIS MOHAPATRA	2024-12-23	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 20-VERNACULAR CERTIFICATE NOT FURNISHED. 1.Synopsis and date charts are not alphabetically paginated.2.Legible copy of page-16 and 17 to be filed.
33	D-CRLMC/38603/2024	RABI NARAYAN MISHRA	2024-12-23	1. Provision law not correctly furnished.
34	D-WP(C)/53137/2024	BIJAY KUMAR BEHERA	2024-12-23	Date of representation and postal receipt mentioned in Annexure-6 and averment of writ petition does not tally with book marks index and index of writ petition.
35	D-WP(C)/52250/2024	SATYA SMRUTI MOHANTY	2024-12-23	Legible copy of Annexure-1 to be filed.
36	D-CRLMC/38369/2024	PRAKASH KUMAR MISHRA	2024-12-23	1. PS case number not correctly furnished in index sl.no.4. 2. Copy of FIR kanpur PS case no.137 of 2021 not filed
37	D-MACA/53188/2024	ADAM ALI KHAN	2024-12-23	1. Period of Delay 61 days
38	D-WP(C)/51476/2024	MADHAB LAL AGARWAL	2024-12-23	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. PETITIONER NOT SIGN IN V.NAMA
39	D-WP(C)/53296/2024	PRAFULLA KUMAR BISWAL	2024-12-23	Age of the petitioner does not tally in cause title. vakalatnama as well as Affidavit alongwith Declaration
40	D-BLAPL/38617/2024	JYOTIRMAYA SAHOO	2024-12-23	30-OTHER DEFECT (IF ANY)

				Date of rejection order not tally with Book mark and index.
41	D-BLAPL/38512/2024	DIPAK KUMAR SAHOO	2024-12-23	30-OTHER DEFECT (IF ANY) PS number not tally with cause title and first para of the petition copy.
42	D-WP(C)/52965/2024	NARENDRA PRASAD RATH	2024-12-23	1.Affidavit is Not in Proper Format As per High Court Rule Chapter-VI 2.Page Nos 14 and 19 Are Not Legible
43	D-WP(C)/53290/2024	SUBHRANSU BHUSAN MOHANTY	2024-12-23	Paragraphs not properly mentioned in the Declaration part of Affidavit.
44	D-BLAPL/38666/2024	BISWORANJAN SWAIN	2024-12-23	30-OTHER DEFECT (IF ANY) As per rejection order no.3 dtd.9-7-2024, name of the victim /informant shall not be reflected in the petition.
45	D-ABLAPL/38686/2024	UMA SHANKAR PATEL	2024-12-23	30-OTHER DEFECT (IF ANY) As per standing order no. 3 dtd. 9-7-2024, name of the prosecutrix / informant shall not be reflected in the petition. Then S.R. WILL BE MADE.
46	D-WP(C)/53193/2024	BASUDEV BARIK	2024-12-23	Order dated 24918 described in the index under annex.8 not tally to annex.8 as annexed.
47	D-BLAPL/38536/2024	AMLAN SHAKTI PAUL	2024-12-23	30-OTHER DEFECT (IF ANY) G.R case number not correctly mentioned in the cause title.
48	D-ABLAPL/38690/2024	ABIT SAHU	2024-12-23	4-AFFIDAVIT/VERIFICATION NOT PROPER. 9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 30-OTHER DEFECT (IF ANY) 1. provision not correct. 2. paragraphs not correctly reflected in the affidavit.
49	D-WP(C)/53195/2024	KUNAL KUMAR SWAIN	2024-12-23	Page 19 not neat.
50	D-CRLMC/38370/2024	BISHNU PRASAD PRADHAN	2024-12-23	1. Authentication fee Rs. 1.10/- to be paid. 2. Page nos. 40 and 42 not legible.
51	D-WP(C)/53289/2024	SUDARSAN BEHERA	2024-12-23	Page Number of Annexure -3 does not tally with the Index and in Writ Petition .
52	D-ABLAPL/38625/2024	SURESH CHANDRA PRADHAN	2024-12-23	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 30-OTHER DEFECT (IF ANY) Jamboo marine not mentioned in FIR
53	D-WP(C)/53303/2024	RAMESH CH. BEHERA	2024-12-23	Page no 78 and 88 not neat and legible.
54	D-WP(C)/53343/2024	PRAFULLA KUMAR LENKA	2024-12-23	20-VERNACULAR CERTIFICATE NOT FURNISHED.
55	D-WP(C)/53299/2024	BANSHIDHAR SATAPATHY	2024-12-23	In the cause title IN THE MATTER OF- 5th line in place of admissible to pointed as admissible two. 2) In Affidavit the Name of

				the petitioner in petition does not tally with the Affidavit.
56	D-WP(C)/53322/2024	GOPINATH MISHRA	2024-12-23	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED CA no mentioned under annexure-2 not tally with Book mark index and index of the writ petition.
57	D-RVWPET/53421/2024	ADV.	2024-12-23	1.Authentication fee due on the Appellate Court Judgement Rs 2.25p not paid
58	D-WP(C)/53267/2024	SUDHIR KUMAR MALLICK	2024-12-23	Rs.66/- payable on the petition.Rs.6/- paid .D.C.F of Rs.60/- to be paid
59	D-WP(C)/53377/2024	ASUTOSH MOHANTY	2024-12-23	date charts not correctly page marked as per index.
60	D-WP(C)/53382/2024	SUBHADUTTA ROUSTRAY	2024-12-23	1.Legible copy of page-15 and 16 to be filed.2.Page No.15 is not properly arranged.
61	D-WP(C)/53300/2024	BANSHIDHAR SATAPATHY	2024-12-23	In the cause title IN THE MATTER OF- 5th line mentioned as admissible two in place of admissible to
62	D-WP(C)/52925/2024	ACHYUTANANDA PATTANAIK	2024-12-23	Age of the petitioner no.2 not furnished in the cause title
63	D-WP(C)/52963/2024	PRASANNA KUMAR DASH	2024-12-23	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
64	D-WP(C)/53539/2024	LAXMI SHARMA	2024-12-23	As per prayer Annexure 4 not available in petition. no 2- Page no 7 to 10 not legible
65	D-WP(C)/53430/2024	SAIBRATA RATH	2024-12-23	Neat page no.14 be filed.
66	D-CRLMC/38417/2024	SAPAN KUMAR LENKA	2024-12-23	3-AUTHENTICATION FEE IS DEFICIENT. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 30-OTHER DEFECT (IF ANY) 1. Occupation not furnished and Nomenclature not correctly furnished in body ofthe affidavit. 3. Authentication fee Rs.3.85 to be paid.
67	D-WP(C)/53316/2024	RAMESH CH. BEHERA	2024-12-23	12-ASSESSMENT SLIP NOT FILLED-IN PROPERLY. Page no 78. 87 to 89 not neat and legible
68	D-WP(C)/53154/2024	RABINDRA KUMAR PATNAIK	2024-12-23	Annexure-7 is not correctly page marked.
69	D-MACA/53191/2024	ADAM ALI KHAN	2024-12-23	1.C.Copy not filed 2. statutory deposit not made. PUT UP FOR SR AFTER C.COPY OF JUDGMENT FILED
70	D-WP(C)/53161/2024	MAHENDRA KUMAR SAHOO	2024-12-23	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
71	D-CRLMC/38338/2024	ADYASIDHI MISHRA	2024-12-23	1. Name and address not mentioned on petitioner no.2 in V.nama. 2.Petitioner no.2

				not executed in V.nama. 3. Authentication fee Rs. 1.10/- to be paid.
72	D-RSA/53362/2024	CHATURBHUJA NANDA	2024-12-23	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
73	D-CRLMC/38352/2024	MANAS KUMAR CHAND	2024-12-23	1. Age of the petitioner in cause title not tally with affidavit and V.nama. 2. Page no.13 not legible.
74	D-RSA/53414/2024	S.S.RAO	2024-12-23	18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED 1. Period of Delay 2 days. 2.D.C.Fee of Rs.536/- to be Paid 3.Authentication fee due on the Appellate Court Judgement Rs.2/-Paid. Decree Rs.5/- not Paid.
75	D-CONTC/53104/2024	ADV.	2024-12-23	PAGING OF INDEX SYNOPSIS and DATE CHART BE OMITTED
76	D-WP(C)/53538/2024	LAXMI SHARMA	2024-12-23	30-OTHER DEFECT (IF ANY) 1-Synopsis and date chart not filed 2-Annexure 4 not available in petition as per prayer
77	D-BLAPL/38599/2024	ASIT KUMAR JENA	2024-12-23	H.C.B.A.W.F.Fee Rs. 50 not filed in V>Nama
78	D-CRLMC/38180/2024	ASHUTOSH MISHRA	2024-12-23	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 29-NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION
79	D-BLAPL/38602/2024	SAUMYA RANJAN PRADHAN	2024-12-23	As per standing order no-3 dated 9.7.2024 the name of victim shall not be mentioned in the Petition.
80	D-BLAPL/38574/2024	AMLAN SHAKTI PAUL	2024-12-23	Deponent signature not signed in the affidavit.
81	D-BLAPL/38610/2024	RABI NARAYAN MISHRA	2024-12-23	Not properly page marked
82	D-WP(C)/53306/2024	RAMESH CH. BEHERA	2024-12-23	Page no 78 and 88 not neat and legible.
83	D-CRLMC/38392/2024	M.A.ALI	2024-12-23	14-NOT PROPERLY INDEXED. 1. Put up for SR after filing of annex-2 and correctly to be page marked.
84	D-CRLMC/38393/2024	SUBASH CHANDRA PUSPALAKA	2024-12-23	17-REFERENCE CERTIFICATE NOT FURNISHED. 1. Age of the petitioner no.3 not furnished in cause title.
85	D-CRLREV/38594/2024	PARTHA SARATHI DAS	2024-12-23	Name of opposite party no .2 be deleted from revision petition

86	D-CRLMC/38291/2024	DR.NIRANJAN SWAIN	2024-12-23	20-VERNACULAR CERTIFICATE NOT FURNISHED. 25-NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED 30-OTHER DEFECT (IF ANY)  1. Subject code not correctly furnished in index and Assesment Slip. 2. Paragraph number not furnished in declaration.
87	D-WP(C)/53312/2024	RAMESH CH. BEHERA	2024-12-23	1. Page no 78 and 88 not neat and legible. 2.Assessment slip not signed by the filing advocate
88	D-WP(C)/53346/2024	TANMAY MISHRA	2024-12-23	Rs 27/- welfare fund fee not paid
89	D-WP(C)/53317/2024	AKSHAYA KUMAR PANDEY	2024-12-23	Page no 18 not neat and legible.
90	D-CRLA/38505/2024	RAMANI KANTA PATTANAIAK	2024-12-23	Put up for S.R. after filing of consolidated appeal memo.
91	D-CRLA/38479/2024	SAROJ KUMAR PATI	2024-12-23	May be regd. as Criminal Revision
92	D-WP(C)/53171/2024	BIJAY KUMAR MOHANTY	2024-12-23	NEAT COPY OF PAGE NO 18.42 .52 .55 TO 59 TO BE FILED
93	D-WP(C)/53256/2024	TUSHAR KANTA NAYAK	2024-12-23	Date of notification mentioned in the index and petition under annex.3 not tally to annex.3 as annexed
94	D-WP(C)/53264/2024	SUDHIR KUMAR MALLICK	2024-12-23	Rs.18/- payble on the petition.Rs.6/- paid.D.C.F of Rs.12/- to be paid
95	D-WP(C)/53260/2024	BANABIHARI RAY	2024-12-23	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 20-VERNACULAR CERTIFICATE NOT FURNISHED.
96	D-MACA/53295/2024	MAHITOSH SINHA	2024-12-23	1. Period of Delay 126 days 2.statutory deposit not made valuation payable not correctly furnished
97	D-MACA/53294/2024	MAHITOSH SINHA	2024-12-23	21-STATUTORY DEPOSIT/AWARDED AMOUNT NOT DEPOSITED.
98	D-MACA/53254/2024	MOHAAMMED FARADISH	2024-12-23	page 12_14_16_20_22 and 24 not legible in c.copy of judgement
99	D-WP(C)/53393/2024	MOHENDRA KUMAR MOHAPATRO	2024-12-23	Date of annex.7 mentioned in the index and petition not tally to annex.7 as annexed.
100	D-MACA/53384/2024	BIJOY DASMOHAPATRA	2024-12-23	1. Period of Delay 159 days
101	D-FAO/52812/2024	AMARENDRA PRASAD RAY	2024-12-23	1.Court Fee Rs.12/ be paid 2. Index,Prayer in appeal made and certificate given without signature.
102	D-MACA/53199/2024	ADAM ALI KHAN	2024-12-23	21-STATUTORY DEPOSIT/AWARDED AMOUNT NOT DEPOSITED.  1.Period of Delay 37 days delay.

103	D-FAO/52808/2024	AMARENDRA PRASAD RAY	2024-12-23	1. Court Fee Rs.12/- be paid. 2. Prayer/certificate given without signature
104	D-CRLMA/38414/2024	MUKESH PANDA	2024-12-23	Place it after filing of C.copy of dismissal order and correction of Prayer
105	D-BLAPL/38565/2024	AMIT KUMAR PATRA	2024-12-23	Honble court not tally with cause title and Rejection order.
106	D-BLAPL/38590/2024	BISWAJIT TRIPATHY	2024-12-23	P.S.Case No mentioned in Petition Para-1 not tally with Cause Title and Rejection Order.Opp.No-2 not signature in V.Nama
107	D-BLAPL/38648/2024	ASHOK KUMAR SARANGI	2024-12-23	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 20-VERNACULAR CERTIFICATE NOT FURNISHED. 30-OTHER DEFECT (IF ANY)  1. Code no. not correct in index ,date chart and also not reflected in cause title. 2.Year of the petition in cause title and V.nama not tally with rejection order.
108	D-WP(C)/53210/2024	SUBRAT KUMAR DAS	2024-12-23	Date of annex.1 mentioned in the index and petition not tally to annex.1 as annexed.
109	D-WP(C)/53182/2024	GOPAL KRUSHNA NANDA	2024-12-23	20-VERNACULAR CERTIFICATE NOT FURNISHED.
110	D-CRLA/38472/2024	MANAS KUMAR CHAND	2024-12-23	1.Age of appellant be reconciled as per lower court judgement 2. IAs are not page marked

**DEFECTIVE REPORT LIST**

**DEFECTIVE REPORT OF 23-12-2024 (CASES FILED BEFORE 2024)**

<b>Sl no.</b>	<b>Filing Number</b>	<b>Case Number</b>	<b>Advocate for Petitioner/Caveator</b>	<b>Defects as per S.R.</b>
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